

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1010/2023, IA (IBC)/723/2024, IA (IBC)/731/2024, IA (IBC)/730/2024, IA (IBC)(Plan)/6/2024 in CP(IB)No.420/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Lanco Amarkantak Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lanco Amarkantak Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1010/2023**

**Present:** Ld. Counsel Mr. V. Sethu Madhav Rao for the Applicant.

Ld. Counsel Mr. Aayush Mitruka for the Respondent.

Ld. Counsel for the Applicant prays time for filing amended cause title. Prayer is allowed. **Matter is adjourned to 11.07.2024.**

**IA (IBC)/723/2024**

**Present:** Ld. Counsel Mr. VVSN Raju along with Ms. Misha for the Applicant.

Ld. Senior Counsel Mr. S. Niranjana Reddy along with Mr. Aayush Mitruka and Ms. Anjali for Ms. Rubaina S Khatoon for the Respondent.

Arguments heard. Both the Counsels are at liberty to file written submissions not more than 3 pages within one week. **Matter is adjourned to 06.06.2024.**

**IA (IBC)/731/2024 and IA (IBC)/730/2024**

**Present:** Ld. Counsel Mr. B. Nitish for the Applicant.

Ld. Senior Counsel Mr. S. Niranjana Reddy along with Mr. Aayush Mitruka and Ms. Anjali for Ms. Rubaina S Khatoon for the Respondent.

Arguments heard. Both the Counsels are at liberty to file written submissions not more than 3 pages within one week. **Matter is adjourned to 06.06.2024.**

**IA (IBC)(Plan)/6/2024**

**Present:** Ld. Senior Counsel Mr. S. Niranjan Reddy along with Mr. Aayush Mitruka and Ms. Anjali for Ms. Rubaina S Khatoon for the Applicant.  
Ld. Counsel for the Respondent.  
Ld. Counsel Mr. Abhishek Swaroop along with Mr. Palash Agarwal and Mr. Vasu Manchanda for the COC.

Arguments heard. Both the Counsels are at liberty to file written submissions not more than 3 pages within one week. **Matter is adjourned to 06.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**